



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3038/2021 FIXED	MD. IMAD UDDIN BARBHUIYA AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN MR F U BARBHUIYA MR. A S TAPADER	SC, SEC. EDU. GA, ASSAM SC, SEBA
2	WP(C)/3546/2021 FIXED	BHANU BORAH AND 10 ORS <b>Versus</b> STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D P BORAH	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1193/2021 in WP(C)/3546/2021	BHANU BORAH AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. K N CHOUDHURY MR. D P BORAH	
3	WP(C)/3692/2021	IMRAN SHA CHOUDHARY <b>Versus</b> THE PUNJAB NATIONAL BANK AND 2 ORS.	MR. P BOIRAGI MR. S J SARMAH	SC, PNB
4	WP(C)/3712/2021	ANGURA BEGUM LASKAR @ AMGURA BEGUM AND 5 ORS <b>Versus</b> THE PUNJAB NATIONAL BANK AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	SC, PNB
<b>ADMISSION</b>				
5	WP(C)/390/2020	PROTIVA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI
6	WA/97/2021	RAKESH KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R M CHOUDHURY	GA, ASSAM
7	WA/124/2021	BISWAJIT DEURI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, HEALTH

**ORDERS**

8	PIL(Suo Moto)/10/2018	X X X <b>Versus</b> IN RE THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA	GA, ASSAM
9	WA/212/2020	NIKHIL CHANDRA DAS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. R P SARMAH MS S P CHETRY	MR. B D GOSWAMI GA, AP
10	PIL/7/2021	ALTAF HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
11	PIL/14/2021	PRABHAT RAY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	GA, ASSAM SC, FOREST
12	I.A.(Civil)/855/2021 WP(C)/1147/2021(Disposed) <b>in</b> WP(C)/1147/2021	RUNU MONI SAIKIA AND ANR. <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR. B PHUKAN MR S AHMED	SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4379/2020 WITH LCR	AMENA KHATUN @ AMENA BEWA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M ISLAM MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4750/2020 WITH LCR	TULA BHANU @ TOLA BHANU NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/5376/2020	SUMITRA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR P BHARDWAJ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/5461/2020	MUSSTT. ANOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/5542/2020	SHONA BHANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H BHUYAN MR. M R Z CHOUDHURY MS F RAHMAN MS. T CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/3640/2021	ABDUL JALIL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/3642/2021	SAMIDA KHATUN @ MUSSTT SAMIDA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/3644/2021	MUSSTT JAMILA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS M D MEDHI MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/3660/2021	AYNAL HOQUE @ AINAL HOQUE <b>Versus</b> THE UNION OF INDIA 8 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/3679/2021	MAHAMMAD ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/3682/2021	SARAPAM ALI @ SARPAT ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**EX PARTE ORDER**

12	WP(C)/5906/2019 WITH LCR 2 FILES, FIXED	ROWSONARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
<b>WITH</b>				
13	WP(C)/7711/2019 WITH LCR	ROWSONARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
14	WP(C)/7702/2019 WITH LCR, FIXED	JHUNU ROY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. J PAUL MS. P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

**ADMISSION**

15	WP(C)/7507/2017 WITH LCR 1 FILE, FIXED	MUSTT. TARA BANU <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A H ALAMGIR	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/116/2019 WITH LCR, FIXED	MD. NURUDDIN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/5348/2019 WITH LCR, FIXED	RANJIT SARKAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S C PANDIT MR. S SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**ITEM NO. 11 AND 12 WILL BE TAKEN UP  
THROUGH PHYSICAL HEARING**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRL.A(J)/15/2021	BADAL GORH <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/20/2021	ARUN TANTI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
<b>ORDERS</b>				
3	Crl.A./41/2018 WITH OFFICE NOTE, LCR 4 FILES, PB 3 NOS.	SRI SANJIB MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S KALITA MR. A GANGULY MR G SAHU MR. A BORA MR. S DAS	PP, ASSAM
4	Crl.A./88/2018 WITH OFFICE NOTE, LCR 5 FILES, PB 3 NOS.	BIREN MALI <b>Versus</b> THE STATE OF ASSAM AND ANR		PP, ASSAM
5	Mat.App./31/2019	SMTI. NAMRATA MEENA <b>Versus</b> SRI KUMAR GAURAV	MR. S SHARMA MR. S N ADHYAPAK MS N ISLAM	
6	Mat.App./2/2020	SMT. KINKIN MAHANTA <b>Versus</b> SRI PORAG JYOTI KALITA	MR. R GOSWAMI MS. P PATHAK MS. P. KALITA MS. U BHATTACHARYYA	
7	Mat.App./17/2020	SMTI LAKSHMI PATHAK <b>Versus</b> MAHANANDA ROY	MR. M I HUSSAIN MS. P AHMED	MS. T SOM MR H DAS MR H DAS
8	I.A.(Crl.)/495/2020 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS in Crl.A./194/2020	NIPEN DAS @ KALA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, A P

**WITH**

CrI.A./194/2020

NIPEN DAS @ KALA

**Versus**THE STATE OF ARUNACHAL PRADESH  
AND 2 ORS.MR. B M CHOUDHURY  
MR. U CHOUDHURY  
MR A CHAKRABORTYMR H R A CHOUDHURY  
MR H R A CHOUDHURY  
MR. R SARMA  
MR. R SARMA  
MR. R A CHOUDHURY  
MR. R A CHOUDHURY  
PP, A P**WITH**

9 CrI.A./97/2021

AHON WANGSA

**Versus**THE STATE OF ARUNACHAL PRADESH  
AND 2 ORS.MR. S D PURKAYASTHA  
MS A BHATTACHARJEE

PP, A P

10 CrI.A./68/2021  
WITH OFFICE NOTE, LCR 5 FILES

UTSAB DAS

**Versus**

THE STATE OF ASSAM AND ANR.

MR N DUTTA  
MR. N N B CHOUDHURY  
MR. M DEWAN  
MR S DAS

PP, ASSAM

**HEARING**11 CrI.A./66/2019  
P/H, WITH LCR AND P.B. FIXED

AFTAB UDDIN @ AFTAB ALI AND ANR

**Versus**

THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY  
MR. A AHMED  
MR. I U CHOWDHURY  
MR I A HAZARIKAMR. B HALDAR(R-2)  
MR. S BARMAN(R-2)  
MR B DEORI(R-2)  
PP, ASSAM**WITH**I.A.(CrI.)/132/2019  
in CrI.A./66/2019

AFTAB UDDIN @ AFTAB ALI AND ANR

**Versus**

THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY  
MR. A AHMED  
MR. I U CHOWDHURY  
MR I A HAZARIKAMR. B HALDAR(R-2)  
MR S BARMAN(R-2)  
MR B DEORI(R-2)  
PP, ASSAM12 CrI.A./433/2019  
WITH LCR 5 FILES, PB 2 NOS,  
FIXED

SRI MUKUNDA DEKA

**Versus**

STATE OF ASSAM AND ANR

MR. J KALITA

PP, ASSAM

**WITH**I.A.(CrI.)/24/2021  
in CrI.A./433/2019

SRI MUKUNDA DEKA

**Versus**

STATE OF ASSAM AND ANR.

MR. J KALITA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021

2) MS. D GHOSH

11-08-2021

To 16-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1758/2021 FIXED	SUBHASH DEBNATH @ SUBASH DEB NATH <b>Versus</b> THE STATE OF ASSAM	MS R DAS	PP, ASSAM
<b>MOTION</b>				
2	Crl.Rev.P./171/2021  <b>WITH</b> I.A.(Crl.)/302/2021 <b>in</b> Crl.Rev.P./171/2021	ASHOK KUMAR DAS @ ASHOK DAS <b>Versus</b> SABITA DEKA  ASHOK KUMAR DAS @ ASHOK DAS <b>Versus</b> SABITA DEKA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA  MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
3	Crl.Pet./360/2021 FIXED	PINKI BEGUM AND 1 ORS <b>Versus</b> THE STATE OF ASSAM AND 1 ORS	MR. A KHANIKAR	PP, ASSAM
4	Crl.Pet./400/2021	KISHORE DEKA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N M HAZARIKA	PP, ASSAM
5	Crl.Pet./403/2021	BHUPEN CHANDRA KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	PP, ASSAM
6	Crl.Pet./406/2021	JITENDRA NATH KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PAUL MS. M RABHA	PP, ASSAM
7	Crl.Pet./408/2021	KESHAB RANJAN CHAUDHURY <b>Versus</b> STATE OF ASSAM AND ANR.	MR. D K BAGCHI MR. J BHATTACHARJEE	PP, ASSAM
8	Crl.Pet./409/2021	PRASANTA SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G J SAIKIA MR D K MEDHI MR S DAS	PP, ASSAM
9	Crl.Pet./410/2021	MANIK CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K BORAH	PP, ASSAM

10	AB/2295/2021	DIGAMBAR SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
11	AB/2300/2021	PULAKESH SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR N SARMA MR D KALITA MR B HAZARIKA	PP, ASSAM
12	AB/2302/2021	USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
13	AB/2303/2021	SOHRAB ALI <b>Versus</b> THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
14	AB/2306/2021	PINKU PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
15	AB/2307/2021	AMIT BHOWMIK <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. G PATHAK	PP, ASSAM
<b>ADMISSION</b>				
16	CrI.Pet./271/2021 FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> VISHWAKARMA SINGH AND ANR.	MR. P N GOSWAMI	MR. A K GUPTA MR. R S MISHRA
<b>BAIL HEARING</b>				
17	AB/2211/2020	NITUL DAS <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR MS L DAS MR M P DEKA	PP, ASSAM
18	AB/3066/2020 FIXED	MOFIZ UDDIN @ MOFIZUDDIN AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S ISLAM MR S H MAHMUD	PP, ASSAM
19	AB/3258/2020	DIMPUR HOQUE @ ARIFUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
20	AB/372/2021	SMTI. PRIYA BRAHMA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
21	AB/1242/2021 FIXED	MANJUR ALI @ MUNJIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
22	AB/1255/2021	NARAYAN PRASAD AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS L CHOUDHURY	PP, ASSAM
23	AB/1281/2021 FIXED	PUNAMJYOTI BURAGOHAIN <b>Versus</b> STATE OF ASSAM	MR. M SARMA	PP, ASSAM
24	AB/1338/2021 FIXED	BALENDRA KR. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
25	AB/1402/2021	ANUP DANGORIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
26	AB/1541/2021 WITH OFFICE NOTE	ROFIQUL ISLAM @ RAKIBUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR J ISLAM	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ PP, ASSAM
27	AB/1557/2021	HAFIZUR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
28	AB/1605/2021	SIDDIQUE HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM



29	AB/1646/2021 FIXED	SIRAJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
30	AB/1658/2021	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
31	AB/1791/2021 FIXED	PANKAJ KUMAR KAKATI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH	PP, ASSAM
32	AB/1860/2021 FIXED	TILAK KANTA DOLEY AND ANR. <b>Versus</b> STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
	<b>WITH</b>			
33	AB/1432/2021	SRI GANESWAR DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
34	AB/1996/2021 FIXED	REFIYA ULLA AHMEDA @ REBIA ULLAH AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
35	AB/2002/2021 FIXED	MD. MUNNA AHMED @ MANJUR ILAHI <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
36	AB/2003/2021 FIXED	AMAL KUMAR DEY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. A ROB	PP, ASSAM
37	AB/2025/2021 FIXED	SRI NRIPENDRA CH DEKA @ NIPEN DEKA, <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
38	AB/2049/2021 FIXED	AJIT KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
		<b>ORDERS</b>		
39	MFA/22/2011 WITH LCR, B/O	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. DILBOR SIKDAR AND ANR	MR. B C DAS MR. R C PAUL MRS. S ROY	MR. P K TALUKDAR MR P C SARMA MR. K R PATGIRI
40	Tr.P.(CrI.)/36/2019 WITH OFFICE NOTE, B/O	SAPTARSHIBRATA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR D MAHANTA MR. A BHATTACHARJEE MS. K TALUKDAR	MR F U BARBHUIYA MS S DAS PP, ASSAM
41	I.A.(CrI.)/290/2021 <b>in</b> CrI.Rev.P./3264/2021	MOKSHED ALI PARAMANIK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A ROSHID MS. M R DEVI MR. A MOBARAQUE	PP, ASSAM
	<b>WITH</b> CrI.Rev.P./3264/2021 (Filing Number)	MOKSHED ALI PARAMANIK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS. B	MR. A ROSHID	

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/242/2021	SAMNUR ALI <b>Versus</b> PHANINDRA ZIDUNG	DR. B AHMED MR. R A CHOUDHURY	
2	WP(C)/2990/2021 WITH WP(C) 2373/19(D/O)	MUKUL KRISHNA MISRA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA	SC, EDU
3	WP(C)/3569/2021 FIXED	M/S JYOTHY LABS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
4	WP(C)/3643/2021 B/O	ANURADHA PRIYADARSHINI BHUYAN AND 20 ORS <b>Versus</b> THE SATATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. M DUTTA MS. D J BORAH	SC, SEC. EDU.
5	WP(C)/3654/2021 B/O	SOFIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
6	WP(C)/3657/2021 B/O	JAYANTA HATIBARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
7	WP(C)/3659/2021 B/O	RITESH PRASAD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR H DAS MR. S SUTRADHAR	SC, HIGHER EDU
8	WP(C)/3676/2021 B/O	PURNANDA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM
9	WP(C)/3694/2021	ALAKANANDA SAIKIA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL MR A CHAKRABORTY	SC, SEC. EDU. SC, SEC. EDU.
10	WP(C)/3698/2021	ALMINA KHATUN @ ALMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR	SC, ELEM. EDU GA, ASSAM SC, AG

**ORDER (STAY VACATING)**

11	I.A.(Civil)/1662/2020 in WP(C)/2103/2020  <b>WITH</b> WP(C)/2103/2020	BISHNU BORAH <b>Versus</b> MALAYA BORAH AND 11 ORS  MALAYA BORAH <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. A DAS  MR. J C GOGOI MR. K KALITA MR B ISLAM	SC, HIGHER EDU MR J C GOGOI MR. M DAS  SC, HIGHER EDU MR S BHARALI MR. M DAS MR. M DAS MR. A DAS MR. N K NEOG MR. N K NEOG
<b>ADMISSION</b>				
12	WP(C)/161/2020	EBBAT ALI SK. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN J ISLAM MD. I H KHAN	SC, SEC. EDU.
13	WP(C)/234/2020	SULMA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
14	WP(C)/3018/2020	M/S. RONAK CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM ASSTT.S.G.I. SC, AFDC SC, F C I
15	WP(C)/5210/2020	M/S SHIVAM PIPE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	SC, FINANCE
16	WP(C)/2577/2021	ANUJ PRATIM BORAH <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	SC, G U
<b>ORDERS</b>				
17	Cont.Cas(C)/287/2020	SMT. OLIVA DAS <b>Versus</b> PREETAM SAIKIA AND ANR.	MR B D DAS MR H K SARMA MR. D THAOSEN MS. K PHUKAN	MR. D SAIKIA (R1) MR. M R LASKAR (R1) MR. N J KHATANIAR (R1)
18	WP(C)/658/2020 B/O  <b>WITH</b> I.A.(Civil)/1952/2020 in WP(C)/658/2020  <b>WITH</b>	NABANITA SARMAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  PRINCIPAL, H.P.B. GIRLS COLLEGE <b>Versus</b> NABANITA SARMAH AND 5 ORS.	MR D MAHANTA  MRS. R DEVI	SC, HIGHER EDU GA, ASSAM SC, U G C  MR D MAHANTA
19	WP(C)/6494/2019  <b>WITH</b>	DEEPA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU GA, ASSAM SC, U G C
20	WP(C)/7959/2019  <b>WITH</b>	PRANAB JYOTI KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU GA, ASSAM MR SISHIR DUTTA MR. M DAS MR. M DAS MR. S DUTTA MR S DUTTA SC, U G C MR. N K NEOG MR. N K NEOG
21	WP(C)/4504/2020	DR. PRANAB JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA	SC, HIGHER EDU SC, WPT AND BC SC, U G C
22	WP(C)/5411/2020	RAHUL AMIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S M RAHMAN	SC, ELEM. EDU

**HEARING**

23	WP(C)/6235/2018 B/O	DEEPALI PHUKAN <b>Versus</b> DIBRUGARH UNIVERSITY AND 3 ORS.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P BARMAN MR. S DEKA MS B DEKA SC, DIB. UNIVERSITY
24	WP(C)/6328/2018 WITH WP(C)/6093/2016 (D/O), FIXED	SMTI SUMITRA DEWRY AND 60 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III**

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)  
DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/1014/2020	LENIN HUSSAIN <b>Versus</b> MAHMUD AL HASAN AND 5 ORS.	MS. D MUSAHARY MR D KALITA	GA, ASSAM
2	WP(C)/5120/2020	AMBI BARMAN <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. D KONWAR	SC, APDCL
3	WP(C)/5508/2020	DINESH CH SARMAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. MD S HOQUE MR. M DEKA	SC, PENSION
4	WP(C)/5571/2020	SANJIB SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER MR P K BORA	GA, ASSAM SC, REVENUE
5	Cont.Cas(C)/245/2021	BHANU PRIYA CHETIA <b>Versus</b> N RAJATHANDAN, IPS	MR R DHAR MRS. R RONGMEI	
6	WP(C)/838/2021	TARUN BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED	SC, HEALTH
7	WP(C)/2003/2017	BHIM PRASAD SARMA and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY MR.P K R CHOUDHURY	GA, ASSAM

8	<b>WITH</b> WP(C)/2005/2017	RATUL SHARMA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY MR.P K R CHOUDHURY	GA, ASSAM MR.D UPAMANYASC, Health deptt.
9	<b>WITH</b> WP(C)/2384/2017	DIPU DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P K ROYCHOUDHURY MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY	MR.D P BORAH SC, HEALTH
10	WP(C)/1619/2021	DEBAJIT CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR P BANERJEE MS A DAS L CHOUDHURY	SC, HEALTH AND F W
11	WP(C)/1970/2021	G/5012645K RIFLEMAN/GD OJING MIBANG <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R THADANI	MR. S S ROY ASSTT.S.G.I.
12	WP(C)/3639/2021	MD TAUSIF ALI AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL	ASSTT.S.G.I.
13	WP(C)/3668/2021	NITYANANDA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, AG SC, REVENUE
14	WP(C)/3669/2021	MOMI PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	GA, ASSAM
15	WP(C)/3674/2021	RAJDEEP PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY	GA, ASSAM SC, AGRI. DEPARTMENT
16	WP(C)/3683/2021	SRI RABIN KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE	SC, IRRIGATION
17	WP(C)/3684/2021 B/O	SANJOY KR BARMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
18	WP(C)/3685/2021	SANTA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	SC, PWD ROAD GA, ASSAM SC, FINANCE SC. AG ASSAM SC, BTC
19	WP(C)/3686/2021	ANIL KUMAR MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, AG SC, FOREST SC, K A A C SC, FINANCE
<b><u>ADMISSION</u></b>				
20	WP(C)/6563/2019	GHANA KANTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A BHATTACHARYA MR. M DUTTA	GA, ASSAM
21	<b>WITH</b> WP(C)/8718/2019	GHANA KANTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	GA, ASSAM
22	WP(C)/3478/2020 B/O	DHIREN CHANDRA KALITA <b>Versus</b> THE PUBLIC DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD MR. A H MONDAL	SC, APDCL

23	WP(C)/71/2021 B/O	SURJYA KANTA BORA <b>Versus</b> ASSAM URBAN WATER SUPPLY AND SEWAGE BOARD AND 2 ORS	MR. S C KEYAL	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
<b>ORDERS</b>				
24	I.A.(Civil)/686/2021 FIXED in WP(C)/260/2021	THE ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD AND ANR. <b>Versus</b> CHANDRA KANTA SINGHA AND 9 ORS.	MS. A BEGUM MR. R M DAS	MR. S K GHOSH
<b>WITH</b>				
	WP(C)/260/2021	CHANDRA KANTA SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
<b>WITH</b>				
	I.A.(Civil)/421/2021 in WP(C)/260/2021	CHANDRA KANTA SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
<b>HEARING</b>				
25	WP(C)/5354/2020 B/O	LUT AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. S ROY MR. M H LASKAR MR M HOSSAIN SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,12th August 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/2213/2018 B/O	GOSSAIGAON BAZAR BYABOSAYEE SAMITI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MS. M BHATTACHARJEE (R6) MR. K BORUAH (R7) MR. K ROY (R7) MR. P BORDOLOI (R7) MS. P BASFORE (R6) MS P BORUAH (R6) SC, BTC
2	Cont.Cas(C)/207/2021 FIXED	NAREN DAIMARI <b>Versus</b> SHANTANU DAS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
3	Cont.Cas(C)/208/2021 B/O	APURBA JYOTI BORO <b>Versus</b> SHANTANU DAS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
4	Cont.Cas(C)/211/2021 B/O	SIRANJIT DAIMARY <b>Versus</b> SHANTANU DAS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
<b>MOTION</b>				
5	Cont.Cas(C)/243/2021 B/O	LALITA DEVI AND 3 ORS. <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	
6	Cont.Cas(C)/244/2021 B/O	JAMUNA BARMAN <b>Versus</b> AMIT SAHAI, IFS	MR A CHOUDHURY MR. R Deka S I AKAND	
7	WP(C)/1692/2021 FIXED	EUSOB ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR S KHOUND (R-7) MR H K NATH (R-7) SC, REVENUE



8	WP(C)/2945/2021 FIXED	SURAJIT DEKA <b>Versus</b> UNION OF INDIA AND 3 ORS.	MRS. S ROY MR. A A AHMED	ASSTT.S.G.I.
9	WP(C)/3427/2021 FIXED	M/S SHIV ALLOYS STEEL <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL MR. P DAS	SC, APDCL MR. P N GOSWAMI (R-2) MR. K P PATHAK (R-2)
10	WP(C)/3494/2021 FIXED	EYUB DAIMARI <b>Versus</b> THE PRINCIPAL SECRETARY AND 2 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
11	WP(C)/3523/2021 FIXED	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI	SC, PNRD
12	WP(C)/3666/2021	PABAN JYOTI NEOG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. S BHUYAN	SC, PWD
13	WP(C)/3672/2021	JOYMOTI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM
14	WP(C)/3673/2021	KHWRWMDAO BASUMATARY @ KARUNA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS SC, REVENUE	GA, ASSAM
15	WP(C)/3680/2021	SIMANTA SARMA AND ANR <b>Versus</b> GAIL (INDIA ) LIMITED AND 3 ORS	MR. B SARMAH MR I UDDIN MR I Y ALI	GA, ASSAM SC, GAIL
16	WP(C)/3687/2021	DEBOJYOTI BRAHMA <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 6 ORS.	MRS. B GOGOI MR. A SARMAH	SC, BTC
17	WP(C)/3688/2021	MD. HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR. B BHARALI S I AKAND	GA, ASSAM SC, REVENUE
18	WP(C)/3689/2021	SHIBANI ACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA	GA, ASSAM SC, HEALTH
19	WP(C)/3690/2021	GOBIND AGARWAL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
20	WP(C)/3696/2021 B/O	RAHIM RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
<b><u>ADMISSION</u></b>				
21	WP(C)/4332/2019 FIXED	MADHU RAM DAS AND 15 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS F AHMED	GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.
22	WP(C)/5557/2019 FIXED	M/S. ROYAL - CPL (JV) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K K BHATRA MR. D DAS MR. Y S MANNAN MR. R K BHATRA	MR. G N SAHEWALLA (R-4) MR. A DASGUPTA (SC, N.F. RLY) MR. P BORA (R-5) DR R C BORPATRA GOHAIN MD. ASLAM MR. D SENAPATI MR. G GOSWAMI MR. B DAS MR. A CHETIA MS P AGARWAL MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
	<b>WITH</b> I.A.(Civil)/262/2020 <b>in</b> WP(C)/5557/2019	THE UNION OF INDIA AND 2 ORS <b>Versus</b> M/S ROYAL-CPL (JV) AND 2 ORS.	MS P AGARWAL	MR. Y S MANNAN

23	WP(C)/1079/2020	ASSAM PROGRESSIVE DEVELOPERS LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR R SINGHA MR. J PAUL	GA, ASSAM MR SISHIR DUTTA MR S CHOUDHURY MR. S DUTTA MR. A BHATTACHARJEE MR S DUTTA
24	WP(C)/3242/2020 FIXED	PYRAMID E AND C PROJECTS PVT. LTD <b>Versus</b> THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI
	<b>WITH</b> I.A.(Civil)/1816/2020 <b>in</b> WP(C)/3242/2020	THE ASSAM PETRO- CHEMICALS LIMITED AND ANR <b>Versus</b> PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. N DEKA MR. M GOGOI	MR N BARUAH
25	WP(C)/4365/2020 FIXED	M/S BAJAJ STEEL AND ANR <b>Versus</b> MISING AUTONOMOUS COUNCIL AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. N N B CHOUDHURY (R3) MR. M DEWAN (R3) MR S DAS (R3) SC, M A C
26	WP(C)/5677/2020 FIXED	PUNJAB NATIONAL BANK AND ANR. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR S DUTTA MR. S DUTTA	MR. D BARUAH (R-4) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS. N UPADHYAY (R-4) MR. A I Ali (R-4) SC, NEDFI ASSTT.S.G.I.
27	WP(C)/1043/2021 FIXED	KUSHAL BARPUJARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, WATER RESOURCE
28	WP(C)/1269/2021 FIXED	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
29	WP(C)/1434/2021 FIXED	NAYAN JYOTI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DEORI MS. SOMILA	SC, FOREST
30	WP(C)/2436/2021 FIXED	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. N ANIK SINGH (SC, IRCTC) ASSTT.S.G.I. SC, SC, IRCTC SC, NF RLY
31	WP(C)/2861/2021 FIXED	ASHYUTANANDA HAZARIKA AND 31 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, REVENUE

**ORDERS**

32	WP(C)/3469/2021 FIXED	ALMA SHAHEEL AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	GA, ASSAM ASSTT.S.G.I.
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**HEARING**

33	WP(C)/3428/2014 FIXED	THE NORTHERN EVANGELICAL LUTHERAN CHURCH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA MR.L SARMA SC, REVENUE
	<b>WITH</b> I.A.(Civil)/4220/2019 <b>in</b> WP(C)/3428/2014	THE NORTHERN EVANGELICAL LUTHERAN CHURCH <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH    | 11-08-2021 | To | 16-08-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	Bail Appln./1217/2021 FIXED	RUBUL HAZARIKA @ RUBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	PP, ASSAM
2	Bail Appln./1406/2021 FIXED	KHAIRUL KHAN @ KHAIRUL ISLAM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
3	AB/1521/2021	SHAHEB KHAN <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
4	Bail Appln./1683/2021 FIXED	KALURAM MEENA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
5	Bail Appln./1689/2021 FIXED	NAVNEET KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM F	MR. P J PHUKAN MR H BARUAH	PP, ASSAM
6	Bail Appln./1717/2021 FIXED	BANU KAUR @ LOMBI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
<b>BAIL HEARING</b>				
7	AB/2178/2020 FIXED	BIRKU GOWALA <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA MR. M ALI	PP, ASSAM
8	AB/2192/2020 FIXED	MINU DAS BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D DAS MR. N MAHAJAN	PP, ASSAM
9	AB/2610/2020 FIXED	RATUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM

10	AB/255/2021 FIXED	ASHA DEVI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DAS MS. T THAKRUJA	PP, ASSAM
11	AB/352/2021 FIXED	SHIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
12	AB/447/2021 FIXED	HAFIZ ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN	PP, ASSAM
13	AB/1078/2021 FIXED	RIJENDRA NATH BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. N J KHATANIAR	PP, ASSAM
14	AB/1279/2021 FIXED	RANDHIR KUMAR @ RANDHIR RAY <b>Versus</b> THE STATE OF ASSAM	MR S AHMED MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	AB/1323/2021 FIXED	KURMAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
16	AB/1331/2021 FIXED	AYUBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
17	AB/1342/2021 FIXED	IKBAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
18	AB/1357/2021 FIXED	NAJIMUDDIN AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N SHARMA MS A UPADHAYA	PP, ASSAM
19	AB/1470/2021 FIXED	SRI GAJEN BURAGOHAİN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
20	AB/1487/2021 FIXED	BRAJ NANDAN SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
21	AB/1506/2021 FIXED	SHRI MADHAB NATH <b>Versus</b> THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
22	AB/1508/2021 FIXED	IMAN HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
23	AB/1546/2021 FIXED	SRI ARINDOM CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MR. D KALITA	PP, ASSAM
24	AB/1564/2021 FIXED	SUDHANG KR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
	<b>WITH</b>			
25	AB/1565/2021	JAI PRAKASH GAGGAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
	<b>WITH</b>			
26	AB/1590/2021	TAPAN PODDAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
27	AB/1600/2021 FIXED	SULTAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
28	AB/1639/2021 FIXED	SAHABUDIN ALI @ SAHEB ALI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. K N KALITA MR B ISLAM	PP, ASSAM
29	AB/1867/2021 FIXED	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MR. Y ALI	PP, ASSAM
30	AB/1872/2021 FIXED	NRIPEN KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR D K ROY	PP, ASSAM

31	AB/1875/2021 FIXED	ABDUL HANNAN @ ABDUL HANNAN CHOUDHURY AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	MR. K A MAZUMDER MR E AHMED PP, ASSAM
32	AB/1887/2021 FIXED	ABAD UDDIN CHOUDHURY @ ABAD UDDIN CHY @ ABAD UDDIN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	MR. K A MAZUMDER MR E AHMED PP, ASSAM
33	AB/1889/2021 FIXED	ABHIJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
34	AB/1890/2021 FIXED	BALEN KALITA AND ORS <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
35	AB/1911/2021 FIXED	SABER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
36	AB/1921/2021 FIXED	SURAJIT BHARALI <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
37	AB/1925/2021 FIXED	TAMSER ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MD. GIASH UDDIN MR. N HUSSAIN	PP, ASSAM
38	AB/1940/2021 FIXED	ABDUL WAHAB MIAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MR. M K SHARMA	PP, ASSAM
39	AB/1956/2021 FIXED	BADIYAT MOLLAH @ BADIYAT MULLA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN	PP, ASSAM
40	AB/1957/2021 FIXED	UTTAM BASFOR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
41	AB/1978/2021 FIXED	ASIM SARMA @ ANADI SARMA <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
42	AB/1985/2021 FIXED	SHAHID ALI @ SHAHID DEWANI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MRS B B AHMED	PP, ASSAM
43	AB/1993/2021 FIXED	MD SAIDUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR B D DAS MR D KALITA	PP, ASSAM
44	AB/2071/2021 FIXED	SOFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
45	AB/2084/2021 FIXED	KHALIL ALI @ MD. KHALIL ALI <b>Versus</b> STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
46	AB/2153/2021 FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
<b>ORDERS</b>				
47	I.A.(CrI.)/1/2021 WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>in</b> CrI.A./2/2021 <b>WITH</b> CrI.A./2/2021	PARESH KAIBARTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
		PARESH KAIBARTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	MR. A GANGULY MR. A DUTTA PP, ASSAM
48	I.A.(CrI.)/178/2021 WITH OFFICE NOTE, B/O <b>in</b> CrI.A./85/2021 <b>WITH</b> CrI.A./85/2021	BHABEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A PAUL MR. J PAUL MS. L WAJEEDA	PP, ASSAM
		BHABEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J PAUL MR. A PAUL MS. L WAJEEDA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH    | 11-08-2021 | To | 16-08-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1894/2021	MD. MOFIDUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	PP, ASSAM
<b>ADMISSION</b>				
2	CRP(I/O)/385/2018	MIHIR KANTI DAS <b>Versus</b> APORNA DAS	MR. B BANERJEE MR. A DEY	
3	CRP(I/O)/404/2018	SUKUR AHMED <b>Versus</b> MAIMUNA KHATUN	MR. A K SAHEWALLA MR. W SHARMA	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI
4	CRP(I/O)/44/2019	REHENA BEWA AND 4 ORS. <b>Versus</b> AMJAD MIAH AND 4 ORS.	MR. R K JAIN TULIKA BORAH	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR
5	CRP/65/2019	ON DEATH OF JAFAR IQBAL HUSSAIN HIS LEGAL HEIRS - AMELA KHATUN AND 3 ORS. <b>Versus</b> KALU MIAH AND ANR.	MR. B C DAS MRS. S ROY MS. I DAS	MR. I CHOUDHURY MR. A S ALI MR. S A B KHABIR
6	CRP/102/2019	ISAB ALI <b>Versus</b> FUL KHATUN AND 7 ORS.	MR A A DEWAN MR B ISLAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN
7	CRP(I/O)/405/2019	KAMAL KUMAR JAIN <b>Versus</b> RADHA SARMA AND ANR.	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	Mukesh Sharma (R1)
8	CRP/23/2020	MIHIR KR. SEN AND 6 ORS. <b>Versus</b> TEZPUR BANGALI ABOITANIK NATYA SAMAJ AND 2 ORS	MR. B C DAS MR. S K SINGH MR. P SUNDI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
9	Arb.A./1/2021	INDIAN OIL CORPORATION LTD. AND 2 ORS. <b>Versus</b> MAHANADI PETROLEUM PRIVATE LTD. B	MR. M K CHOUDHURY MR P BHARDWAJ MR. A BARKAKATI	



	<b>WITH</b> I.A.(Civil)/660/2021 <b>in</b> Arb.A./1/2021	INDIAN OIL CORPORATION LTD. AND 2 ORS. <b>Versus</b> MAHANADI PETROLEUM PRIVATE LTD. B	MR. M K CHOUDHURY MR P BHARDWAJ MR. A BARKAKATI	
<b>ORDERS</b>				
10	CRP(I/O)/171/2019	AMULYA SAHA AND 2 ORS. <b>Versus</b> ON DEATH OF NARESH CH. ROY HIS LEGAL HEIRS AND 29 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA
11	CRP(I/O)/258/2019	BIDYA BASUMATARI @ BIDYARAM BORO AND 11 ORS. <b>Versus</b> KULANG KHATNAIR AND 3 ORS.	MR. A K PURKAYASTHA MR. S K DAS	
12	CRP(I/O)/338/2019	GYAN DAS AND 2 ORS. <b>Versus</b> TARUN SUT AND 8 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S K SINGH MR B PUSHILAL
13	I.A.(Civil)/2280/2019 <b>in</b> Test.App./268445/2016	SMT. BHARATI DEVI, <b>Versus</b> SMT. ARUNA PHUKAN and ANR,	MR. S CHAUHAN MR. A R SHOME	
	<b>WITH</b> Test.App./268445/2016 (Filing Number)	SMTI BHARATI DEVI <b>Versus</b> SMT ARUNA PHUKAN and ANR	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MS.M DAS MR.S K DEORI MRK UDDIN MR.S CHOUHAN	
	<b>WITH</b> I.A.(Civil)/1971/2017	SMT. BHARATI DEVI, <b>Versus</b> SMT. ARUNA PHUKAN and ANR,	MR.A R SHOME MR. S CHAUHAN	MR.P SARMAH(R- 1&2) MR.D K BORAH- 1and2
14	CRP(I/O)/24/2020	ON DEATH OF AMALENDU CHAKRABORTY HIS HEIRS - ILA CHAKRABORTY AND 2 ORS. <b>Versus</b> HARIHAR CHAKRABORTY @ BIPUL CHAKRABORTY	MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M	
15	CRP(I/O)/46/2020	NITAI DEY <b>Versus</b> JAYDEV LAHA AND ANR.	MR H BURAGOHAJ MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
16	I.A.(Civil)/48/2020 <b>in</b> Cont.Cas(C)/644/2019	PRADIP SINGH KHAROLA <b>Versus</b> M/S S.S. ENTERPRISE	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR K P PATHAK MR. P N GOSWAMI
	<b>WITH</b> Cont.Cas(C)/644/2019	M/S. S.S. ENTERPRISE <b>Versus</b> ANUJ AGARWAL AND 2 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN
	<b>WITH</b> I.A.(Civil)/49/2020 <b>in</b> Cont.Cas(C)/644/2019	ANUJ AGARAWAL <b>Versus</b> M/S. S.S. ENTERPRISE	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR K P PATHAK MR. P N GOSWAMI
17	Test.App./2/2021 WITH LCR	PUTUL CHANDRA ROY AND 2 ORS. <b>Versus</b> KHAGEN ROY AND 7 ORS.	MR G BHARADWAJ MR B DEORI MR M MONDAL	
18	CRP/21/2021	NILAKSHI TALUKDAR AND ANR <b>Versus</b> JYOTSNA HAZARIKA AND 6 ORS	MR. R BARUAH S ALI MR. A KBAL	SC, GMC
19	I.A.(Civil)/646/2021 WITH LCR <b>in</b> Arb.A./20/2019	JOY PRAKASH DAS <b>Versus</b> M/S TATA MOTORS FINANCE LTD. AND ANR.	MR. S K GHOSH MS F AHMED	MR. R K BHATRA

**WITH**  
Arb.A./20/2019

JOY PRAKASH DAS  
**Versus**  
M/S TATA MOTORS FINANCE LTD. AND  
ANR

MR. S K GHOSH  
MS F AHMED

MR. R K BHATRA  
MS. P R MAHANTA  
MR. N K DEKA  
MS R GANGAWAT  
MS M N KONYAK

20 I.A.(Civil)/1015/2021  
FIXED  
in CRP(I/O)/33/2021  
**WITH**  
CRP(I/O)/33/2021

PRASANT KUNDU  
**Versus**  
SALIMUR RAHMAN  
  
SALIMUR RAHMAN  
**Versus**  
PRASANT KUNDU

MR G SAIKIA  
MR. D BARUAH  
MS. T. PAIT  
  
MR. M KHAN  
MR. J RAHMAN  
MR R ISLAM

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,12th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./1429/2021 B/O	NABENDU LAL DUTTA @ NABENDU DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MR. A PAUL	PP, ASSAM
<b>MOTION (BA)</b>				
2	Bail Appln./1775/2021 FIXED	SUNIL DAS <b>Versus</b> THE STATE OF ASSAM	MR. R KALITA MR. R SALOI MR J SINGH	PP, ASSAM
3	Bail Appln./1880/2021	ABDUL JALLIL <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
4	Bail Appln./1881/2021	RIAJUL ALI @ MD. RIAJUL ALI <b>Versus</b> THE UNION OF INDIA	MR K K BHATTACHARYYA	SC, DRI
5	Bail Appln./1883/2021	MOHIDUL ISLAM @ MOIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR R A AHMED MR Z RAHMAN	PP, ASSAM
6	Bail Appln./1884/2021	SAHADAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
7	Bail Appln./1885/2021	ARUN MEDAK @ TAKPE <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
8	Bail Appln./1886/2021	TARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
9	Bail Appln./1890/2021	MRIGON BONGJANG <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
10	Bail Appln./1893/2021	SANDEEP KUMAR SAH <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM

11	Bail Appln./1895/2021	ABDUL HAMID AKAND <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND D SAIKIA MS M DAS	PP, ASSAM
12	Bail Appln./1896/2021 B/O	JONSING ENGTI KATHAR @ JACKSON KATHAR @ JACKSON KRAMSA <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
<b>MOTION</b>				
13	AB/2229/2021	ABU BOKKAR @ ABU BOKKAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
14	AB/2235/2021	RATUL CHAMUAH @ RATUL SAMUAH <b>Versus</b> THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN	PP, ASSAM
15	AB/2254/2021	HIBJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
16	AB/2257/2021	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OS ASSAM	MR. A SAYED MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
17	AB/2259/2021	NAZRUL ISLAM @ NAZRUL AKOND <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
18	AB/2262/2021	HAMED ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
19	AB/2263/2021	DANSWARANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
20	AB/2264/2021 B/O	MOHAR LAL GOALA <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
21	AB/2266/2021 B/O	ABDULLAH SK <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
22	AB/2269/2021 B/O	ABDUL REJJAK @ ABDUL REZZAK AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
23	AB/2273/2021 B/O	MAYAN KHAN @ MAYAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
24	AB/2279/2021	HACHINA BIBI <b>Versus</b> THE STATE OF ASSAM	H Z SINGHA MR. S J SARMAH	PP, ASSAM
25	AB/2283/2021	DADUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
26	AB/2293/2021 B/O	SOPIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
27	AB/2301/2021	ASRAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
28	AB/2304/2021	ALOK DAS <b>Versus</b> UNION OF INDIA	MR. S MUNIR MS. J M DEKA	SC, NF RLY
29	AB/2309/2021 B/O	BITUPAN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. C CHOWDHURY	PP, ASSAM

**FOR HEARING U/O XLI RULE II C.P.C.**

30	RSA/73/2021 B/O	SMTI. RIMI MALAKAR <b>Versus</b> SMTI. MOMI PAUL AND 5 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1186/2021 <b>in</b> RSA/73/2021	SMTI. RIMI MALAKAR <b>Versus</b> SMTI. MOMI PAUL AND 5 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	GA, ASSAM
31	RSA/74/2021 B/O	AKBAR ALI <b>Versus</b> MUNSER ALI AND 8 ORS.	DR. B AHMED MR. N DHAR MR. N HAQUE MR M HUSSAIN	
	<b>WITH</b> I.A.(Civil)/1187/2021 <b>in</b> RSA/74/2021	AKBAR ALI <b>Versus</b> MUNSER ALI AND 8 ORS.	DR. B AHMED MR. N DHAR MR. N HAQUE MR M HUSSAIN	
<b>ORDERS</b>				
32	RSA/219/2016 B/O	SHRI AMARESH CHANDRA DAS and 7 ORS <b>Versus</b> SHRI MUNINDRA CHANDRA DAS and 21 ORS	MRM J QUADIR MR.S Y AHMED MSM KHANIKAR MR.V M THOMAS	MR.H R A CHOUDHURYR-1 GA, ASSAM MR.S R BORUAH MS.S S ZIA(R-1) MRS.R CHOUDHURY(R-1)
33	MACApp./241/2018 B/O	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI ARPANA TALUKDAR AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B K JAIN (R1-R4) MS. O PHUKAN (R1-R4)
	<b>WITH</b> CO/22/2021 <b>in</b> MACApp./241/2018	ARPANA TALUKDAR AND 3 ORS. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. B K JAIN MS. M DASGUPTA	MR. R GOSWAMI
34	I.A.(Civil)/592/2021 B/O <b>in</b> MACApp./1986/2021	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MS. R D MOZUMDAR (R-1) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
	<b>WITH</b> MACApp./1986/2021 (Filing Number)	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR (A)	MS. R CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/1988/2021 (Filing Number)	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR (A)	MS. R CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING (BA)</u></b>				
1	Bail Appln./902/2021	MANUJ KRAMSA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGH MR A SHARMA	PP, ASSAM
2	Bail Appln./917/2021	JOY RAM TIMUNG AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGH MR A SHARMA	PP, ASSAM
3	Bail Appln./1007/2021	MD. ROUSAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
4	Bail Appln./1524/2021 FIXED	IDRISH ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./1785/2021 FIXED	BIKASH BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR A TALUKDAR MS M DAS	PP, ASSAM
6	Bail Appln./1808/2021 FIXED	HAMED ALI @ HAMID ALI @ HAMIDUL <b>Versus</b> THE STATE OF ASSAM	MR. P P BARUAH MR. S H ZAMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
7	AB/473/2021	SHAHADAT ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
8	AB/501/2021	MANIK SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
9	AB/723/2021	MD. AZHARUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	PP, ASSAM
10	AB/764/2021	BIDYUT KR RAY <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
11	AB/765/2021	APURBA CHOUDHURY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021

2) MS. D GHOSH 11-08-2021 To 16-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,12th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING</u></b>				
1	AB/854/2021	ABDUL RAHIM @ ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR	PP, ASSAM
2	AB/858/2021	SWAPNIL BORUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
3	AB/872/2021	AMIR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
4	AB/895/2021	MAKIBUL HASAN @ MAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
5	AB/897/2021	JAIDUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
6	AB/910/2021	NALINI DAS BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. U K DEKA	PP, ASSAM
7	AB/1614/2021 FIXED	AKBAR BANJARA @ MD. AKBAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
8	AB/1676/2021 FIXED	AKBAR BANJARA @ MD. AKBAR ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
9	AB/1822/2021 FIXED	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
10	AB/2145/2021 FIXED	ALLAUDDIN AHMED <b>Versus</b> THE UNION OF INDIA	MR. S A AHMED MISS M GOGOI MR F A AHMED	SC, NF RLY
11	AB/2193/2021 FIXED	DIPAK DEY <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM MR A K SHARMA MS. N PODDAR MS. D BARMAN MS H FATIMA	PP, ASSAM

**ORDERS**



12 I.A.(CrI.)/245/2021  
in AB/435/2021

BABU BORO (ST)  
**Versus**  
PANKAJ GOEL AND 3 ORS.

MR. P N CHOUDHURY  
MRS. H SARMAH

MR H R A CHOUDHURY  
M ALAMGEER  
PP, ASSAM

**WITH**  
AB/435/2021

PANKAJ GOEL AND 2 ORS  
**Versus**  
THE STATE OF ASSAM

MR H R A CHOUDHURY  
M ALAMGEER  
MR. J BHARALI  
MS. M DEY

MR. P N CHOUDHURY  
MRS. H SARMAH  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021